

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF BHOPAL ZONAL BENCH

Date :5th February, 2019

CASES THROUGH VIDEO CONFERENCING AT SR. NO. 1 TO 4
WILL BE TAKEN-UP ON 12.02.2019 FOR HEARING

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR COMPLETION OF PLEADINGS			
1.	Original Application No. 145/2017 (CZ)	BalavanaSinh Vs. State of Madhya Pradesh &Ors.	Mr. Rohit Sharma, Adv. for Applicant Mr. Sachin K. Verma, Adv. for State of MP Mr. Yadvendra Yadav, Adv. for R-4 to 8 Mr. Varun Raj Nair, Adv. for R-9 to 12 Mr. AjitSinhBarooa, Adv.
2.	Original Application No. 25/2018 (CZ)	Vinay Ruthia Vs. Smt. SushmaNarang&Ors.	Mr. Rohit Sharma, Adv. for Applicant Mr. Apoorv Pandey, Adv. for R-1 to 4 Ms. ParulBhadora, Adv. for MPPCB Mr. Sachin K. Verma, Adv. for R-5
FOR HEARING			
3.	Original Application No. 457/2018 (Earlier O.A. No. 159/2014 (CZ))	Rashid Noor Khan Vs. State of M.P. &Ors.	Mr. SambhavSagani, Adv. for Applicant Mr. Sachin Kr. Verma, Adv. for State of MP Ms. ParulBhadora, Adv. for MPPCB Mr. Om Shankar Shrivastava, Adv. for MoEF& CC Mr. Deepesh Joshi, Adv. for R-8
4.	Original Application No. 458/2018 (Earlier O.A. No. 195/2014 (CZ))	Sanjeev Dutta Vs. National Thermal Power Corporation Ltd. &Ors.	Mr. Saurabh Sharma & Mr. Dharamvir Sharma, Advs. for Applicant Mr.Sachin K. Verma, Adv. for NTPC/CEA Mr. Siddharth Chauhan, adv. Mr. Om S. Shrivastava, Adv. for MoEF

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